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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.31/BB/ 17	-	Admission	271/272	Godrej Tyson Foods Ltd., Vs BJN Hotel Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>RAVICHANDRA.SW..</i> For. S.A. Partners..	<i>PETITIONER</i> 9964645444.	<i>Ratakonda</i>

Counsel for petitioner is present. Today the matter is listed for admission. Registry has raised some objections. Petitioner is directed to comply the objections.

List it on 20.06.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)